

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. C.P. 20/2012

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

NAME OF THE PARTIES: - Vruddhi Finvest India Ltd

APPEARANCES: -

FOR THE APPLICANT : Absent

FOR THE RESPONDENT : Absent

Section: 621A of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.12.2022** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)